



\$~3(Company Side)

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CO.PET. 376/2010 & CO.APPL. 405/2021**

**MRS. USHA KHANNA & ANR** ..... Petitioners

Through: Mr. Sanjeev Mahajan, Adv. for  
Applicant in C.A. 775/2017 &  
C.A. 776/2017

versus

**M/S D.R. GAUR PROJECTS PVT. LTD.** ..... Respondent

Through: Mr. Kunal Sharma, Adv. with  
Mr. Shubhendu Bhattacharyya,  
Adv. Counsel for OL  
Mr. Simon Benjamin, Adv.  
appearing for Noticee Mr.  
Satish Kalra & Mr. Yadav Ram  
Gupta

**CORAM:**

**HON'BLE MR. JUSTICE C.HARI SHANKAR**

**ORDER**

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**18.08.2021**

(Video-Conferencing)

1. Owing to paucity of time, it is not possible to hear this matter today.

2. Accordingly, re-notify on 1<sup>st</sup> September, 2021.

**C.HARI SHANKAR, J**

**AUGUST 18, 2021**

SS